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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.63/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Asgarali Abbasbhoy Patel & Anr -Versus- Sai Copper Wire Pvt.Ltd.	
Under Section		433,434	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Bishnu
BISHNU PADATTHANDAR
(Adv.)

Bishnu
B. 07.17

ORDER

Ld. Counsel for the petitioners made a request for adjournment.

Petitioners have filed this petition u/s. 433 and 434 of the Companies Act, 1956. As per Government notification all the winding up petitions filed under the Companies Act, 1956, which have not been converted into petitions under IBC, shall stand abated on 15th July, 2017.

Prayer is allowed.

List the matter on 18/07/2017.

(Vijai Pratap Singh)
Member (J)